(e) and (f) Formulation of city specific air pollution abatement action plan for 102 non-attainment cities is one of the major components under NCAP.

CAAQM station for Odisha

2770. SHRI PRASANNA ACHARYA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government intends to expand the network of Continuous Ambient Air Quality Monitoring (CAAQM) stations in Odisha; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) and (b) The proposal to expand the network of Continuous Ambient Air Quality Monitoring (CAAQM) stations is under consideration of Central Pollution Control Board (CPCB). In Odisha, there are two (02) Continuous Ambient Air Quality (CAAQM) stations, one each at Angul -Talcher and Brajarajnagar/Jharsuguda.

Proposal to revisit CRZ plan

2771. SHRI V. VIJAYASAI REDDY: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether it is a fact that Government proposes to revisit the Coastal Regulation Zone Plan to give more leeway to States to promote tourism;

(b) if so, the details of the proposed changes to the CRZ Plan and the manner in which they are beneficial; and

(c) whether any proposal is under consideration of Ministry that in view of huge (1,000 kms.) coast line, Andhra Pradesh has huge tourist potential and the State is requesting long for further relaxing CRZ, 2011 regulations, apart from what is proposed by Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) to (c) The Central Government had constituted a Committee to comprehensively review and examine various issues/ concerns of coastal regions and stakeholders, including tourism potential in Andhra Pradesh and other coastal States/UTs. The Andhra Pradesh coast line is included in the draft Coastal Regulation Zone Notification, 2018.